

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 308

IA-1846/2024, IA-4181/2023, IA-4379/2022, IA-3313/2023, IA-3314/2023
IA-3448/2023, Restoration IA-74/2023

IN

IB-138(ND)/2020

IN THE MATTER OF:

M/s Narmada Cereals Pvt Ltd.

.... Petitioner/Applicant

Order u/S. 10 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Mr. Iswar Mohapatra, Mr. Markendey Kr. Singh,
Adv.

For the Respondent : Ms. Surabhi Sinha, Adv & CS Ravi for R-3 in IA-
3313/2023

ORDER

IA-1846/2024

This application has already been disposed of vide order dated 14.06.2024 and is wrongly listed today.

Registry is directed not to list this application again.

Ordered accordingly.

IA-4181/2023

In this application notice was issued to the Respondents on 16.08.2023.

Mr. Rajesh Bohra, Ld. Counsel appears for the Respondent and seeks time to file reply affidavit. We direct the Respondent to file reply affidavit within one week, failing which the reply shall not be taken on record.

List the matter for arguments **on 14.08.2024.**

IA-4379/2022

It is stated by Ld. Counsel appearing for the parties that Appeal No. 697/2023 is coming up for hearing before the Hon'ble NCLAT on 26.07.2024 and interim stay granted by Hon'ble NCLAT is in force.

List the matter **on 14.08.2024.**

IA-3313/2023, IA-3314/2023, IA-3448/2023

Pleadings are complete.

Mr. Rajesh Bohra, Ld. Counsel appearing for the Respondent seeks adjournment and prays that matter be heard in physical mode. He is at liberty to appear physically.

With the consent of the parties let the matter be listed for physical hearing **on 14.08.2024.**

RA-74/2023

List the matter for hearing **on 14.08.2024.**

The parties are at liberty to appear physically, if they so desire, **on 14.08.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Ajay

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)